

Seventeenth Loksabha

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Title: Regarding setting up of a Food Park at Tenkasi solution to Shenbagavalli Dam issue; damage of crops and implementation of four lane highway in Tenkasi.

**\*SHRI DHANUSH M. KUMAR (TENKASI):** Hon. Chairman Sir, Vanakkam. My Tenkasi parliamentary constituency is fully dependant on agriculture. In order to protect and improve the livelihood of farmers of this area, a food park should be set up by the Union Government. Shenbagavalli Dam issue, which is a long pending issues with the State of Kerala, should be resolved amicably. So that several thousands of acres of agricultural land in this area will be irrigated. As much as 80 per cent of agricultural land lie in the foothills of the Western Ghats. The agricultural land of this area is very much affected due to the wild animals of this area. Particularly Elephants cause lots of damage to the agricultural lands and the farmers face huge losses of their standing crops. I urge the Union Government to take necessary steps to stop these wild animals entering into farm lands and causing damage. I request that the demands of the farmers of this area should be paid attention while implementing the Four lane highway in this area. Thank you.